

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

19. I.A. 2734/2022

I.A. 1631/2022

I.A. 610/2021

I.A. 1742/2020

In

C.P.(IB)-1667(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: Andhra Bank

V/s.

Provogue (India) Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
19.01.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)